

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4583
ANSWERED ON:20.08.2010
PRACTICE OF SURGERY BY AYURVEDIC PRACTITIONERS
Ray Shri Rudramadhab

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to permit registered practitioners in Siddha, Ayurveda, Homoeopathy and Unani to practise surgery, obstetrics, gynaecology etc. in the wake of the recent verdict of Madras High Court on the matter;
- (b) if so, the details thereof;
- (c) whether the existing colleges of Siddha, Ayurveda, Homoeopathy and Unani are equipped to teach surgery and have the required infrastructure for the purpose;
- (d) if so, the details thereof; and
- (e) if not, the corrective measures taken/ proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Some of the State Governments permit the practice of Surgery, Obstetrics and Gynaecology by the practitioners of Siddha, Ayurveda and Unani Systems of Medicine to the extent they are trained and capable to undertake various procedures. The recent verdict of Madras High Court in this regard needs further examination to enable the Government to take a view in the matter.

(c) to (e): Minimum Standards of Education in terms of infrastructure and manpower requirement specifically highlight the provisions of operation theatre and labour room alongwith the trained manpower to enable the Graduates and Post Graduates in AYUSH systems to acquire the skills of surgery, obstetrics and gynaecology. The Department of AYUSH is also providing financial assistance to the AYUSH teaching institutions to upgrade the infrastructure including operation theatre, labour room, etc.